

CORAM: H. H. THE ADDL. SESSIONS JUDGE SHRI. G. R. Agrawal
(C.R.NO.36) Date 24.06.2020.

Sr.	MPID Case No.	Name of parties.	Next date
1	BA 221/20	Tejas Amratbhai Prajapati Vs The State- EOW Unit 7	
2	BA 254/20 Nehru Nagar P.S.	Tukaram Sadashiv Divekar Vs The State- Nehru Nagar Police Station	
3	BA 756/20 Parksite P.Stn	STATE GOVERNMENT - Parksite Police Station Vs Shoeb Salim Shaikh	
4	MPID 20/04 @ 4/05 (For further order)	STATE KHAR P. STN. Vs STANLEY SABASTIEN THAIPIRAMBIL @ BASTIEN ORS.	
5	MA 637/20	Sandeep Subhas Kalra Vs The State of Maharashtra Thr EOW Unit III	
6	MA 638/20	Vivek Vishwanath Kumar Vs The State of Maharashtra Thr EOW Unit III	
7	MA 643/20	Sadhana Sanjay Pote Vs Tukaram Sadashiv Divekar	

Sr.	MPID Case No.	Name of parties.	Next date
8	ABA 540/20	Rajeshkumar Mohanbhai Shah Vs State EOW	
9	MA ____/20 in 18/05	SASF VS State and ANR	
10	MA 625/20 in BA 254/20	Bandopant Ramchandra Indulkar Vs Tukaram Sadashiv Divekar	
11	MA 626/20 in BA 254/20	Manisha Shivaji Bate Vs Tukaram Sadashiv Divekar	
12	MA 627/20 in BA 254/20	Vishnu M Redekar Vs Tukaram Sadashiv Divekar	
13	MA 628/20 in BA 254/20	Sushila Ganpat Mane Vs Tukaram Sadashiv Divekar	
14	MA 629/20 in BA 254/20	Ashok Baburao Patil Vs Tukaram Sadashiv Divekar	
15	MA 630/20 in BA 254/20	Prabha Ramchandra Ajgekar Vs Tukaram Sadashiv Divekar	
16	MA 631/20 in BA 254/20	Chandrakant Anna Ajgekar Vs Tukaram Sadashiv Divekar	

Sr.	MPID Case No.	Name of parties.	Next date
17	MA 632/20 in BA 254/20	Sharada Dashrath Mane Vs Tukaram Sadashiv Divekar	
18	MA 633/20 in BA 254/20	Sadhana Sanjay Pote Vs Tukaram Sadashiv Divekar	
19	MA 634/20 in BA 254/20	Lasman Santu Darekar Vs Tukaram Sadashiv Divekar	
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